

Sl.No.16

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/1/95/AMR/2023		95 of IBC	Bank of Maharashtra Vs. Sri Sridhar Cherukuri & Transstroy (India) Limited

**ORDER**

**Present:** Ms. Aishwarya C, Ld. Counsel for the FC.

Mr. Bikki Raveendra Babu & Mr. Ch. Srinivasa Rao, Ld. Counsels for the Respondent.

Reply to the RP report not filed. Ld. Counsel for the Respondent seeks time to file reply to the RP report. For filing reply to the RP report and for filing counter, list the matter on 19.07.2024.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)